

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 115 of 2020

IN THE MATTER OF:

Mr. M Vasudeva Chary

...Appellant

Versus

Adroit Financial Services & Ors.

...Respondents

Present:

For Appellant: Nemo

For Respondent:

O R D E R

13.02.2020 There is no appearance on behalf of the Appellant. Even process fee has not been deposited for effecting service upon Respondents.

Post the Appeal 'For Admission (After Notice)' on **28th February, 2020**.

[Justice Bansilal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesh Merla]
Member (Technical)